

Central Administrative Tribunal Lucknow Bench Lucknow

CCP. No. 46/2008

In

O.A. No. 356/2006

This, the 16th day of April, 2013.

**Hon'ble Justice Sri Alok Kumar Singh, M(J)
Hon'ble Sri D. C. Lakha, Member, (A)**

G. P. Chaturvedi, aged about 63 years, son of Sri Ram Adhar, resident of Village Balharai, Post Office Nagwa, Via Khorahansa, District Gonda.

Applicant

By Advocate Sri Praveen Kumar.

Versus

1. Sr. Col. Kamlesh Chandra, Chief Post Master General, U.P. Circle, Lucknow.
2. Sri Pranav Kumar, Director of Postal Services, Gorakhpur.
3. Sri K.K. Maurya, Superintendent of Post Offices, District, Gonda.

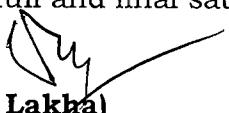
Respondents

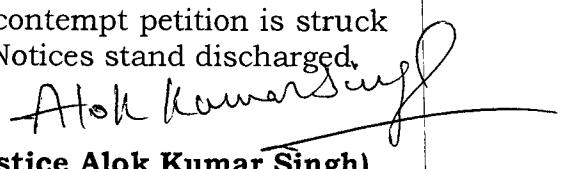
By Advocate Sri S. P. Singh.

Order (Dictated in Open Court)

By Hon'ble Justice Sri Alok Kumar Singh, Member (J)

1. M.P. No. 751/13: This is an application on behalf of the respondents along with compliance affidavit which is taken on record.
2. Heard the learned counsel for the parties.
3. The aforesaid compliance affidavit has been sworn by the Superintendent of Post Offices, Gonda Division, Gonda which stands un-controverted. According to this affidavit, full and final compliance has been made in respect of payment of DCRG along with admissible interest as per rules from the date of retirement and also the balance salary payable for the suspension period 12.9.2000 to 24.5.2001.
4. According to specific averments contained in the compliance affidavit, the amount has been received by the applicant himself on 26.3.2013 and the electro stat copy of the receipt has also been submitted for perusal of this Tribunal which is taken on record.
5. In view of the above, this contempt petition is struck off in full and final satisfaction. Notices stand discharged.


(D. C. Lakha)
Member (A)


Justice Alok Kumar Singh
Member (J)

Vidya